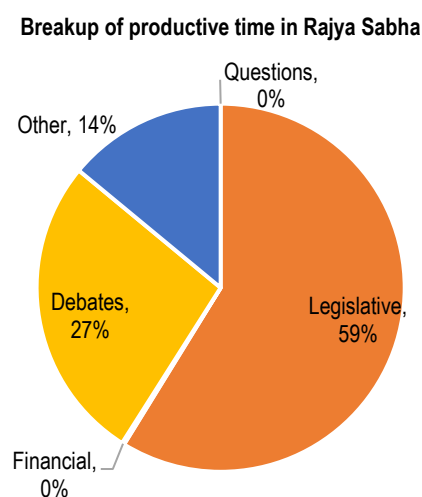
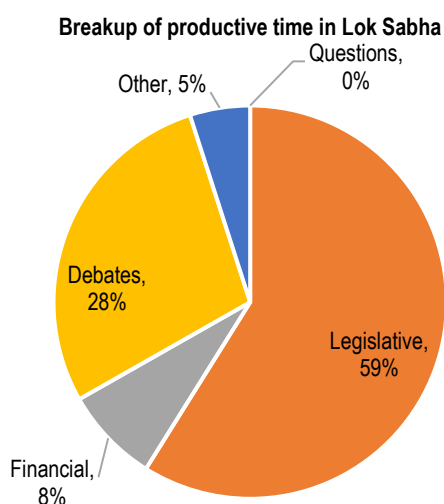


Plan vs. Performance

Monsoon Session: September 14 – September 23, 2020

This note lists the legislative business planned by Parliament and compares it with the actual performance during Monsoon Session 2020.

	Plan	Actual
No. of Sittings (Lok Sabha)	18	10
No. of Sittings (Rajya Sabha)	18	10
No. of Bills for passage		
- Finance and Appropriation Bills	0	2
- Other Bills	40	25
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	23	20
No. of Bills for withdrawal	6	5



The budget session of Parliament was held from September 14, 2020 to September 23, 2020. The session was curtailed due to the public health emergency situation and several MPs getting infected with COVID-19. Parliament adjourned sine die on September 23, 2020 having sat for a total of 10 days.

In this session, 20 legislative Bills were introduced and 25 were passed. This excludes the two Appropriation Bills to approve expenditure out of the Consolidated Fund of India. Lok Sabha worked for 145% and Rajya Sabha worked for 99% of their scheduled time.

Bills listed for consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Companies (Amendment) Bill, 2020	Introduced on 17 Mar 2020 Passed on 19 Sep 2020	Passed on 22 Sep 2020

Short Title	Lok Sabha	Rajya Sabha
Home Affairs/ Security / Law / Strategic Affairs / Social Justice		
The Rashtriya Raksha University Bill, 2020	Introduced on 23 Mar 2020 Passed on 20 Sep 2020	Passed on 22 Sep 2020
The National Forensic Science University Bill, 2020	Introduced on 23 Mar 2020 Passed on 20 Sep 2020	Passed on 22 Sep 2020
Health and Education		
The Surrogacy (Regulation) Bill, 2019	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	
The Medical Termination of Pregnancy (Amendment) Bill, 2020	Introduced on 2 Mar 2020 Passed on 17 Mar 2020	
The National Commission for Indian System of Medicine Bill, 2019	Passed on 14 Sep 2020	Introduced on 7 Jan 2019 Passed on 18 Mar 2020
The National Commission for Homoeopathy Bill, 2019	Passed on 14 Sep 2020	Introduced on 7 Jan 2019 Passed on 18 Mar 2020
The Institute of Teaching and Research in Ayurveda Bill, 2020	Introduced on 10 Feb 2020 Passed on 19 Mar 2020	Passed on 16 Sep 2020
The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020	Introduced on 4 Mar 2020 Passed on 20 Mar 2020	Passed on 22 Sep 2020
Agriculture and Food Processing		
The Pesticides Management Bill, 2020		Introduced on 23 Mar 2020
Labour		
The Code on Social Security, 2019*	Introduced on 11 Dec 2019 Withdrawn on 19 Sep 2020	
The Industrial Relations Code Bill, 2019*	Introduced on 28 Nov 2019 Withdrawn on 19 Sep 2020	
The Occupational Safety, Health and Working Conditions Code, 2019*	Introduced on 23 Jul 2019 Withdrawn on 19 Sep 2020	
Civil Aviation / Shipping / Transport		
The Major Port Authorities Bill, 2020	Introduced on 12 Mar 2020 Passed on 23 Sep 2020	
The Aircraft (Amendment) Bill, 2020	Introduced on 4 Feb 2020 Passed on 17 Mar 2020	Passed on 15 Sep 2020
Water Resources		
The Inter-State River Water Disputes (Amendment) Bill, 2019	Introduced on 25 Jul 2019 Passed on 31 Jul 2019	
The Dam Safety Bill, 2019	Introduced on 29 Jul 2019 Passed on 2 Aug 2019	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

* These Bills were replaced by new Bills.

Bills listed for introduction, consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Insolvency and Bankruptcy (Second) Amendment Bill, 2020 – Replaces an Ordinance	Passed on 21 Sep 2020	Introduced on 15 Sep 2020 Passed on 19 Sep 2020
The Banking Regulation (Amendment) Bill, 2020 – Replaces an Ordinance	Introduced on 14 Sep 2020 Passed on 16 Sep 2020	Passed on 22 Sep 2020
The Taxation and Other Laws (Relaxation of Certain Provisions) Bill, 2020 – Replaces an Ordinance	Introduced on 18 Sep 2020 Passed on 19 Sep 2020	Passed on 22 Sep 2020

Short Title	Lok Sabha	Rajya Sabha
The Bilateral Netting of Qualified Financial Contracts Bill, 2020	Introduced on 14 Sep 2020 Passed on 20 Sep 2020	Passed on 23 Sep 2020
The Factoring Regulation (Amendment) Bill, 2020	Introduced on 14 Sep 2020	
The Foreign Contribution (Regulation) Amendment Bill, 2020	Introduced on 20 Sep 2020 Passed on 21 Sep 2020	Passed on 23 Sep 2020
The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2020		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Jammu and Kashmir Official Language Bill, 2020	Introduced on 22 Sep 2020 Passed on 22 Sep 2020	Passed on 23 Sep 2020
The Government of National Capital Territory of Delhi (Amendment) Bill, 2020		
The Representation of People (Amendment) Bill, 2020		
The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2020		
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2020.		
Parliamentary Affairs		
The Salary and Allowances of Ministers (Amendment) Bill, 2020 – Replaces an Ordinance	Passed on 20 Sep 2020	Introduced on 14 Sep 2020 Passed on 18 Sep 2020
The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020 – Replaces an Ordinance	Introduced on 14 Sep 2020 Passed on 15 Sep 2020	Passed on 18 Sep 2020
Health and Education		
The Homoeopathy Central Council (Amendment) Bill, 2020 – Replaces an Ordinance	Passed on 21 Sep 2020	Introduced on 14 Sep 2020 Passed on 18 Sep 2020
The Indian Medicine Central Council (Amendment) Bill, 2020 – Replaces an Ordinance	Passed on 21 Sep 2020	Introduced on 14 Sep 2020 Passed on 18 Sep 2020
The Epidemic Diseases (Amendment) Bill, 2020 – Replaces an Ordinance	Passed on 21 Sep 2020	Introduced on 14 Sep 2020 Passed on 19 Sep 2020
The National Commission for Allied and Healthcare Professions Bill, 2020		Introduced on 15 Sep 2020
The Assisted Reproductive Technology (Regulation) Bill, 2020	Introduced on 14 Sep 2020	
Agriculture		
The Essential Commodities (Amendment) Bill, 2020 – Replaces an Ordinance	Introduced on 14 Sep 2020 Passed on 15 Sep 2020	Passed on 22 Sep 2020
The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020 – Replaces an Ordinance	Introduced on 14 Sep 2020 Passed on 17 Sep 2020	Passed on 20 Sep 2020
The Farmers (Empowerment and Protection) Agreement on Prices Assurance and Farm Services Bill, 2020 – Replaces an Ordinance	Introduced on 14 Sep 2020 Passed on 17 Sep 2020	Passed on 20 Sep 2020
The Multi State Cooperative Societies (Amendment) Bill, 2020		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Appropriation (No.4) Bill, 2020	Introduced on 18 Sep 2020 Passed on 18 Sep 2020	Passed on 23 Sep 2020
The Appropriation (No.3) Bill, 2020	Introduced on 18 Sep 2020 Passed on 18 Sep 2020	Passed on 23 Sep 2020

Short Title	Lok Sabha	Rajya Sabha
Labour		
The Occupational Safety, Health and Working Conditions Code, 2020	Introduced on 19 Sep 2020 Passed on 22 Sep 2020	Passed on 23 Sep 2020
The Code on Social Security, 2020	Introduced on 19 Sep 2020 Passed on 22 Sep 2020	Passed on 23 Sep 2020
The Industrial Relations Code, 2020	Introduced on 19 Sep 2020 Passed on 22 Sep 2020	Passed on 23 Sep 2020

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
Finance		
The Banking Regulation (Amendment) Bill, 2020	14 Sep 2020	Replaced by a new Bill
Mines		
The Mines (Amendment) Bill, 2011		
Labour		
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Amendment Bill, 2011		
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013		
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013		
Health		
The Allied and Healthcare Professions Bill, 2018	15 Sep 2020	Replaced by a new Bill

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